

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 334/98

Thursday the 4th day of March 1999.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR R.K. AHOOJA, ADMINISTRATIVE MEMBER

K. Yesodharan  
Engineer SD  
S.C.No.28422  
Solid Motor Assembly Facility  
Solid Motors Group  
Vikram Sarabhai Space Centre  
Thiruvananthapuram.

...Applicant

(By advocate Mr Sasidharan Chempazhanthiyil)

Versus

1. Vikram Sarabhai Space Centre  
rep. by its Head Personnel & General  
I.S.R.O., Thiruvananthapuram.
2. Secretary to the Govt. of India  
Dept. of Space, New B.E.L Road  
Bangalore -560 094.
3. Union of India rep. by its Secretary  
Ministry of Personnel & General  
Pension, New Delhi.

...Respondents.

(By advocate Mr C.N. Radhakrishnan)

The application having been heard on 4th March 1999,  
the Tribunal on the same day delivered the following:

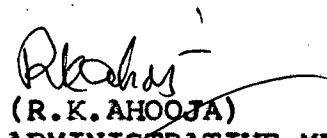
O R D E R

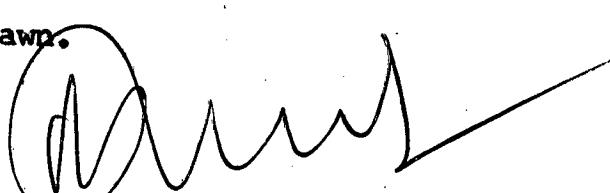
HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant has filed an MA No.212/99 seeking permission  
to withdraw this application. The MA stands disposed of.

As the applicant does not wish to pursue the matter,  
the application is closed as withdrawn.

Dated 4th March 1999.

  
(R.K. AHOOJA)  
ADMINISTRATIVE MEMBER

  
(A.V. HARIDASAN)  
VICE CHAIRMAN

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